

**Central Administrative Tribunal, Allahabad
Bench, Allahabad**

ORIGINAL APPLICATION NO.330/00417/2018

This the 20th day of January, 2020

**Hon'ble Mr. Justice Bharat Bhushan, Member (J)
Hon'ble Mr. Devendra Chaudhary, Member (A)**

Jagdish Yadav s/o late Dhaneshwar Yadav r/o Gudri Math, Police Station Guradu, post Office-Guradu, District- Gaya Bihar.

.....Applicant

By Advocate -None

V E R S U S

1. The General Manager, East Central Railway, Hajipur (Bihar) representing Union of India and others.

Respondents

By Advocate : Sri Chanchal Kumar Rai

ORDER

Hon'ble Mr. Justice Bharat Bhushan, Member (J)

List revised. None present for the applicant.

2. Sri Chanchal Kumar Rai, Learned counsel for respondents is present

3. Today neither the applicant nor her counsel is present to pursue his case. It appears that applicant is no more interested to pursue her case.

4. Accordingly, O.A. is dismissed in default and for non-prosecution. No order as to costs.

**(Devendra Chaudhary) Justice Bharat Bhushan
Member (A) Member (J)**

HLS/-

